

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1301  
ANSWERED ON:30.07.2003  
INDO-SINO BORDER ISSUE  
NAWAL KISHORE RAI;SUSHIL KUMAR INDORA

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the territory of Arunachal Pradesh constitutes the main dispute in the Indo-Sino border dispute;
- (b) if so, whether a paper was prepared after conducting an indepth study in regard to Arunachal Pradesh territory recently before the Prime Minister's visit to China; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH)

(a): China illegally claims approximately 90,000 sq kms of Indian territory in the Eastern Sector of the India-China boundary in Arunachal Pradesh. China also continues to be in illegal occupation of approximately 38,000 sq kms in the Indian State of Jammu & Kashmir. In addition, under the so-called Sino-Pakistan Boundary Agreement of 1963, Pakistan illegally ceded 5,180 sq kms of Indian territory in Pakistan Occupied Kashmir to China.

(b) & (c): Appropriate preparations were made prior to the visit of Prime Minister to China in June 2003.